NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP (CAA) No. 48/NCLT/AHM/2017 In CA(CAA) No. 38/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

Name of the Company:

Decision Craft Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. KRUTESH PATEL

PCA

Petitioner

Jeff.

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ORDER

Learned ACA Mr. Krutesh Patel present for Petitioner.

It appears that notice on the statutory authorities served on 09.05.2017.

At request of petitioner, list the matter on 14.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of May, 2017.